- and Liabilities and the Limits for Exemption of Assets in Filing Returns) Rules, 2014, under Section 61 of the Lokpal and Lokayuktas Act, 2013. [Placed in Library. See No. L.T. 751/16/14]
- II (i) A copy (in English and Hindi) of the Fiftieth Annual Report of the Central Vigilance Commission (CVC), New Delhi, for the year 2013, under subsection (3) of Section 14 of the Central Vigilance Commission Act, 2003.
  - (ii) A copy each (in English and Hindi) of the following papers:-
    - (a) Sixteenth Annual Report and Accounts of the Technology Development Board, New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts.
    - (b) Review by Government on the working of the above Board.
    - (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. See No. L.T. 624/16/14]
- (iii) (a) Annual Report and Accounts of the Aryabhatta Research Institute of Observational Sciences, Nainital, for the year 2012-13, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 623/16/14]

- (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above.
- (iv) Outcome Budget, for the year 2014-15, in respect of the Ministry of Earth Sciences.

[Placed in Library. See No. L.T. 753/16/14]

## Notification of the Ministry of Home Affairs

SHRI KIREN RIJIJU: Sir, I lay on the Table, under Section 77 of the Disaster Management Act, 2005, a copy (in English and Hindi) of the Ministry of Home Affairs Notification No. G.S.R 544 (E), dated the 30th July, 2014, publishing the National Disaster Management Authority (Term of Office and Conditions of Service of Members of the National Authority and Payment of Allowances to Members of Advisory Committee Amendment) Rules, 2014.

[Placed in Library. See No. L.T. 704/16/14]